

WabsiR

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM SPECIAL
JUDGE, PC ACT, CBI, ROUSE AVENUE DISTRICT COURT,
NEW DELHI

CIRCULAR

It is informed to all the Ahlmads and Assistant Ahlmads posted in Labour Courts and Industrial Tribunals at Rouse Avenue Courts Complex that to effectively utilize the Epson Scanners provided to each Court following training sessions are scheduled:-

Sr. No.	Target group	Venue	Date and Time
1	Assistant Ahlmads posted in POLC/POIT Courts	Conference Hall first floor	05.05.2026 at 4:00 PM
2.	Ahlmads posted in POLC/POIT Courts	Conference Hall first floor	05.05.2026 at 4:00 PM

All concerned officials are directed to attend the above said training programme positively as per schedule.

This issues with the approval of Ld. Principal District & Sessions Judge-cum- Special Judge, PC Act, CBI, Rouse Avenue Courts Complex.



(Atul Krishna Agrawal)
Special Judge (PC Act), CBI-19
Officer In-Charge (Computer Branch)
Rouse Avenue District Courts,
New Delhi

No. 5795-D/5815-D* /Computer Branch

Dated: 5-5-26

Copy to:

1. All Ld. Judicial Officers holding Labour Courts and Industrial Tribunals in Rouse Avenue Court Complex with a request to direct the staff under their control to comply with the circular.
2. PS to Ld. Principal District & Sessions Judge, RACC, New Delhi.
3. Branch In-Charge, Caretaking Branch to make available conference hall and arrange refreshment for the trainees and trainers.
4. R & I to upload on Layers.
5. Website Committee, Tis Hazari Courts, Delhi (for uploading on website).
6. Guard file.

(Officer In-Charge)
Computer Branch,
Rouse Avenue Court
Complex, New Delhi